## OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs) TIS HAZARI COURT: DELHI

n 6-807-813 /Misc Attch Try /Gaz /2023

Dated, Delhi the 9 JAM 2023

Officers of DHJS, (as per Annexure-A)

Central District, Tis Hazari Courts, Delhi.

Sub:- Attachment of DANICS Probationers (58th Batch) from 23.01.2023 to 27.01.2023

Respected Sir/Madam.

Phoses find enclosed herewith the Training Schedule of Seven (7) DANICS Probationer Trainess (Annexure-A) with the request to provide training to probationers on 24.01.2023 as per details given therein.

It is also informed that Sh. Kapil Malhotra, Care-Taker, Central District, Tis Hazari Court, Delhi [Mobile No. 9868184247] will be the Nodal Officer for the 07 DANICS probationer Typinger.

(Rakefi Paddit)
Link Officer-in-Charge (Judicial Branch, HQs)
For Pr. District & Sessions Judge (HQs)

Encl: As above.

233 68/4-825
No. 18/19-825

Dated, Delhi the J JAN 2023

Copy forwarded along with enclosures for information and necessary action to-

- The Registers General, High Court of Delbi, New Delbi.
   The P. District & Sensions Judge, Rouse Avenue, with the request to make necessary servagement to provide training to the probationers in CBI Courts, as per the details given in UTCS letter dated 100.12023 i.e. pc 34.01.25 in the alternoon Sension [Oney enclosed, The name and mobile number of the Robal Officer of department along with the place of reporting by the DMICS Officer (Tollaries) may be sent to Daylo CDI & AL, Delbi Sensionation within the place of the Robal Officer of Tollaries, and the sent to Daylo CDI & AL, Delbi Sensionation within them.
- usys.

  3. The Principal Secretary, GNCTD, Department of Liew, Justice & Legislative Affairs, 8th Level, C Wing, Players Building, Delhi Secretarist, I.P. Essate, New Delhi-110002 i.r.t their letter No.F.1149/j./dmm/\_Lbbs./1/2/539-544 dated 13.01.2023.
- 4. The Director (Training), Govt. of NCT of Delhi, Directorate of Training (UTCS), Institutional Area, Vishwas Ragar, Behind Karkardooma Courts, Delhi-110032.

  5. The IAS Officer Trainines (through Principal Secretary, LJ & IA, 87H Level, C-wing, Players
- The IAS Officer Trainess (Infroggi Principal Secretary, LJ & LA, 6171 Level, C-wing, Pinyers Building, Delhi Secretari, LP. Estate, New Delhi.)
   The PRO, Tis Hazari Court, Delhi.
- The Care Taker, Care Taking Branch, Central District, Tis Hazari Court, Delhi for making noosesay arrangements.
   Bis to the undersigned.

The Website Committee, Tis Hazari Court, Delhi.
 R & J Branch for uploading on LATRES.

Link Officer-in-Charge (Judicial Branch, HQ For Pr. District & Sessions Judge (HQs)

### ANNEXURE-A

# REPORTING TO SOLD OFFICER AT 16.68 A.M. IN WAITING ROOM, OFFICER AT 16.68 A.M. IN WAITING ROOM, THILD FLOOR, ADJACENT TO COURT NO. 301. VISIT TO PR. DISTRICT & SUSSIONS COURTS AT TIS HAZARI COURT AT 15.04 A.M. 62.40 PM.

S. NO	Name of the Judicial Officer	Name of the Probationer	ROOM
1.	Sh. Umed Singh, DJ, CC-05	Dr. Sanjam Singh	32
2.	Sh. Sanjay Sharma-II, ASJ-03	Mr. Aditya Sangotra	143
3	Ms. Collete Rashmi Rujur, AbJ-10	Ms. Ambika Ratnoo	345
4	Sh. Vinky Singhal, ASJ (Elec Court)- 01	Mr. Abhilshiek Gulta	324
5	Ms. Satitiya Chauhan, ADJ-02	Mr. Amit Kurige	. 31
6	Sh. Rajesh Malik, ADJ-06	Mr. Singh Keshav Narendra	33
7	Sh. Rakesh Pandit, ADJ-09	Mr. Aditya Bhatt	229